

Rs. 46,000. Break-up of the cost is given below :—

	Rs.	Rs.
Cost of construction of etc. including Establishment expenditure on engineering staff	31,310	35,056
Interest on capital	3,612	3,832
Administrative charges	963	1,022
Premium for land	4,800	6,000
	40,685	45,910
OR SAY	40,700	46,000

(c) Construction cost including the payments made to contractors but excluding the establishment expenditure of the engineering staff is Rs. 27,122 & Rs. 30,714.

(d) Service (maintenance) charges included in the cost of construction is Rs. 500 per flat.

(e) Interest on capital charged on these flats was Rs. 3,612 and Rs. 3,832, being 7½% per annum for 1½ years.

(f) No element of profit was added while calculating the disposal cost of the flats.

Pollution in Dal Lake in Srinagar

3048. SHRI ZAINUL BASHER: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Government are aware that the Dal Lake of Srinagar has been subject to highest rate of pollution in the country;

(b) if so, the extent of pollution and its effect on the health of persons taking use of this one; and

(c) the steps proposed to be taken by Government to keep the Lake free from pollution and also to reduce the extent of pollution?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND

WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH):

(a) Government is aware of the pollution of Dal Lake.

(b) Government is not aware of the precise extent of effect on the health of persons. It is, however, sure that use of polluted water adversely affects the health of persons.

(c) The Government of Jammu & Kashmir is seized of the problem of pollution in Dal Lake and has launched a scheme for protection and preservation of the lake within an area of 19 sq. K.M. in a phased manner. Phase I, which is under execution at present, aims at prevention of encroachments and abatement of pollution and comprises, bounding the lake on all sides by a circular road system, replanning of house boats and their waste disposal, improvements to the catchment area of the lake, selective dewatering, marginal dredging and construction of a settling basin to remove sediments of the in flow and the construction of a number of water regulator structures to help in flushing out of nutrients.

News-Item Captioned 'Hoarding Legal and Illegal'

3049. SHRI RAJNATH SONKAR SHASTRI: Will the Minister of WORKS AND HOUSING be

pleased to refer to the Indian Express news item of 18th June, 1981 under the heading "Hoarding Legal and illegal" and state as to what steps Government are taking in this direction as suggested by the Urban Arts Commission and on various other aspects mentioned in the news item?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI-BHISHMA NARAIN SINGH) : The information is being collected and will be laid on the Table of the Sabha.

Research on Betel Leaf Plantations

3050. SHRI SATYAGOPAL MISRA: Will the Minister of AGRICULTURE be pleased to state:

(a) the institutions sponsored by the Central Government which are carrying on scientific research on the betel leaf plantation;

(b) the allocation made for the purpose; and

(c) the proposals of Government for scientific research on the cultivation of betel leaves in West Bengal?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) The Indian Council of Agricultural Research has sanctioned in April 1981 from cess funds a Coordinated Research Project on Betelvine Diseases for three years at the following institutions :

1. University of Agricultural Sciences, Dharwar Campus (Karnataka).
2. Orissa University of Agriculture & Technology, Bhubaneswar (Orissa).

3. Tamil Nadu Agricultural University, Coimbatore (Tamil Nadu).
4. Andhra Pradesh Agricultural University, Hyderabad (Andhra Pradesh).
5. Jawaharlal Nehru Krishi Vishwa Vidyalaya, Jabalpur (Madhya Pradesh).
6. Mahatma Phule Krishi Vidya-peeth, Rahuri (Maharashtra).

In addition, the National Botanical Research Institute, Lucknow under the Council of Scientific and Industrial Research is also carrying out research of betelvine Plantations. This activity is however, sponsored by the State Council of Science and Technology, Uttar Pradesh.

(b) The total allocation for the Indian Council of Agricultural Research Project is Rs. 26,24,820/-. The institution-wise breakup is as follows :—

	Rs.
U.A.S., Dharwar	4,62,420.00
O.U.A.T., Bhubaneswar	4,32,480.00
T.N.A.U., Coimbatore	4,32,480.00
A.P.A.U., Hyderabad	4,32,480.00
J.N.K.V.V., Jabalpur	4,32,480.00
M.P.K.V.V., Rahuri	4,32,480.00

The allocation for the research work at the National Botanical Research Institute is Rs. 1.37 lakhs for a period of 2 years. This activity has, however, been sponsored by the State Council of Science and Technology, Uttar Pradesh.

(c) The Indian Council of Agricultural Research has formulated an All India Coordinated Betelvine Improvement Project under the